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Title : Election of 20 members from Lok Sabha and 10 members from Rajya Sabha to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

SHRI GOBINDA CHANDRA NASKAR (BANGAON): I beg to move:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty Members from amongst themselves to serve as Members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2010 and ending on the 30th April, 2011."

MADAM SPEAKER: The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty Members from amongst themselves to serve as Members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2010 and ending on the 30th April, 2011."

The motion was adopted.

SHRI GOBINDA CHANDRA NASKAR (BANGAON): I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten Members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 2010 and ending on the 30th April, 2011 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

MADAM SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten Members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 2010 and ending on the 30th April, 2011 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

The motion was adopted.